

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:332
ANSWERED ON:25.08.2011
COMPULSORY VOTING SYSTEM
Mahajan Smt. Sumitra;Meghwal Shri Arjun Ram

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of the democratic countries across the world which have introduced compulsory voting system;
- (b) whether the Government has initiated any action to introduce the aforesaid system in the country;
- (c) if so, the details thereof;
- (d) whether State Governments have given their proposals in this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 332 for answer on 25-8-2011.

- (a): The exact details of the democratic countries of the world where system of compulsory voting has been introduced is not maintained.
- (b): No, Madam.
- (c): Does not arise.
- (d): No, Madam.
- (e): Does not arise.